GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 4066 TO BE ANSWERED ON 20/03/2018

B.Sc. AGRICULTURE COURSES

4066. SHRI MAGANTTI VENKATESWARA RAO (BABU): SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether the Government is considering to regulate B. Sc. (Agriculture) degree across all the States, if so, the details thereof; and

(b) whether the Government is aware that certain colleges are awarding the degree without much care about the training or curriculum due to differing standards in different States, if so, the details of remedial measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) Agriculture including Agriculture research & Education is a state subject. However, the Indian Council of Agricultural Research (ICAR) being the apex body has a mandate to plan, promote and coordinate agricultural education in the country. Deans' Committees are constituted by ICAR at regular intervals to revise the syllabus for Undergraduate degrees in agriculture and allied subjects for making the uniform nomenclature and syllabus throughout the country.

The process of accreditation has been extended to all the higher agricultural institutions in both public and private universities opening B.Sc. (Agriculture) to ensure quality.

(b) Yes, Madam. The recommendations of Fifth Deans' Committee, in this regard, have already been implemented in all State Agricultural Universities with effect from 2016-17. Further, minimum requirements for establishment of new college in Agriculture and allied disciplines have also been framed and notified by the ICAR. Copies of this document have been sent to all states for implementation while opening new colleges.